GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

RAJYA SABHA UNSTARRED QUESTION NO. 48 ANSWERED ON 02/02/2024

EFFECTIVENESS OF EXISTING FTAS

48. SMT. MAUSAM NOOR:

Will the Minister of COMMERCE & INDUSTRY be pleased to state:

- (a) the data on the performance of India's exports and imports with Free Trade Agreement (FTA) partners during the years 2017 and 2022, including the percentage increase in both exports and imports during this period;
- (b) the measures being taken by Government to address the low FTA utilization rate of around 25 per cent as reported in East Asia Forum;
- (c) in what manner Government plans to address the reported lack of adequate industry and stakeholder consultation during the negotiation process of FTAs; and
- (d) the manner in which Government plans to enhance the effectiveness of existing FTAs?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SMT. ANUPRIYA PATEL)

- (a) India has so far signed 13 Free Trade Agreements (FTAs) with its trading partners. Exportimport data with India's FTA partners, along with the percentage change during the period 2017 to 2022 is at annexure.
- (b) to (d) The FTA utilization depends on a host of factors including respective economic growth patterns, customs duty structure in the FTA partner country, trade complementarity, global value chain, etc.

During the course of FTA negotiations, stakeholders including industry representatives, Apex Chambers of Commerce and Industry, Industry Associations as well as the Administrative Ministries and Departments are consulted from time to time. The Government also holds regular outreach programmes with its stakeholders including the Indian Missions abroad, the Export Promotion Councils, the trade associations, the concerned ministries/departments. In addition, apart from holding outcome-oriented meetings with FTA partner countries under FTA institutional mechanism, Government undertakes review of its FTAs to resolve issues pertaining to such FTAs, including those initiated with Korea and ASEAN.

Annexure referred to in reply to Part (a) of Rajya Sabha Unstarred Question No. 48 for answer on 02/02/2024

India's Merchandise trade data during 2016-17 to 2022-23 with FTA Partner Countries

(In USD million)

Name of the Agreement	Date of signing of the Agreement	Export/ Import	Year						
			2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23
India-Sri Lanka FTA	28.12.1998	Export	3,913.15	4,476.46	4,710.21	3,800.91	3,498.23	5,802.18	5,111.59
		Import	602.2	772.63	1,488.40	903.69	642.94	1,009.97	1,078.14
Agreement on SAFTA	04.01.2004	Export	19,222.14	23,100.90	25,348.82	21,941.38	22,077.79	34,228.80	28,026.68
		Import	2,813.40	3,202.66	4,363.02	3,835.58	3,377.12	5,486.37	5,446.03
India-Nepal Treaty of Trade	27.10.2009	Export	5,453.59	6,612.96	7,766.20	7,160.35	6,838.46	9,645.74	8,079.25
		Import	445.13	438.38	508.14	711.61	673.16	1,371.04	841.52
India-Bhutan Agreement on	17.01.1972	Export	509.28	546.12	657.33	738.6	701.02	885.81	1,079.09
Trade Commerce and Transit		Import	307.82	377.99	370.96	405.73	433	545.04	535.61
India-Thailand FTA - Early Harvest Scheme (EHS)	09.10.2003	Export	3,133.44	3,653.83	4,441.40	4,299.30	4,237.59	5,751.30	5,709.81
		Import	5,415.40	7,134.46	7,441.81	6,788.38	5,682.27	9,332.59	11,193.36
India-Singapore CECA	29.06.2005	Export	9,564.58	10,202.82	11,572.27	8,922.66	8,675.50	11,150.61	11,992.94
		Import	7,086.57	7,466.99	16,281.64	14,746.78	18,962.19	23,595.35	23,595.35

Source of data: DGCIS

Name of the Agreement	Date of signing of the Agreement	Export/I mport	Year						
			2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23
India-ASEAN CECA	13.08.2009 (Goods) & November, 2014 (Services and Investment)	Export	30,961.62	34,203.70	37,473.72	31,546.58	31,485.58	42,327.58	44,000.42
		Import	40,617.31	47,133.69	59,321.32	55,369.87	47,420.63	68,081.43	87,577.42
India-South Korea CEPA	07.08.2009	Export	4,241.42	4,460.98	4,705.07	4,845.15	4,684.62	8,085.03	6,654.10
		Import	12,585.35	16,361.77	16,758.97	15,659.70	12,772.97	17,477.20	21,227.32
India-Japan CEPA	16.02.2011	Export	3,845.73	4,734.22	4,861.73	4,520.25	4,434.59	6,176.77	5,461.34
		Import	9,754.64	10,973.35	12,772.67	12,434.67	10,924.74	14,399.77	16,495.32
India-Malaysia CECA	18.02.2011	Export	5,224.86	5,701.56	6,436.30	6,364.66	6,057.68	6,995.04	7,156.16
		Import	8,933.59	9,011.58	10,818.60	9,782.28	8,373.05	12,424.20	12,734.94
India-Mauritius Comprehensive Economic Cooperation and Partnership Agreement (CECPA)	22.02.2021	Export	881.38	1,077.15	1,160.78	662.13	422.91	714.85	462.69
		Import	18.37	20.69	71.59	27.89	42.61	71.87	91.5
India-UAE CEPA	18.02.2022	Export	31,175.50	28,146.12	30,126.73	28,853.59	16,679.54	28,044.88	31,608.79
		Import	21,509.83	21,739.11	29,785.33	30,256.65	26,622.99	44,833.48	53,231.55
India-Australia Economic Cooperation and Trade Agreement (Ind-Aus ECTA)	02.04.2022	Export	2,957.79	4,012.32	3,520.44	2,852.14	4,043.88	8,283.13	6,951.32
		Import	11,154.48	13,993.75	13,131.21	9,782.22	8,247.30	16,756.17	19,011.31

Source of data: DGCIS
